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Declaration of Assets and Liabilities

DHARMENDRA Lumpson/daughter/wife of KASHI SAW aged 31 years, belonging to BIHAR VIDHAN SABHA, PATNA service and presently working as DEFICE ATTANDANT (SWEEPER).

give herein below the details of the assets (immovable, movable, bank balance, etc.) of myself, my spouse and dependents*:

A. <u>Details of movable assets</u>

(Assets in joint name indicating the extent of joint ownership will also have to be given)

1539

(25)

Sr. No.		Self	Spouse Name(S)	Dependan 1-1 Name	Dependant- 2 Name	Dependan f-3 Etc. Name
(1)	Cash	100	PRERNA	NIL	NIL	NIL
(ii)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	NIL	_		_	
(111)	Bonds, Debentures and Shares in companies					-
(ĩv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc.					
(v)	Motor Vehicles (details of make, etc.)	MOTORCYCLE BROIFC-4219	-			-
(iv)	Jewellery (give details of weight and value)		SGrams GOLD SILVER	-	_	_
(vii)	Other assets, such as values of claims / interests		-			_

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

* Dependent here means a person substantially dependent on the income of the employee.

Dharmendra Kumaz

Details of Immovable assets B.

[Note: Properties in Joint ownership indicating the extent of Joint ownership will also have to be indicated]

Sr. No.	Description .	Self	Spouse Name(S)	Dependen t-1	Dependen t-2	Dependan 3
(i)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) - Current market value	_	_	Name	Name 	Etc. Name
(11)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total					
2.4	measurement) -Current market value				-	_
ii)	Buildings (Commercial and residential) Location(s) - Survey /door number(s)					
	- Extent (Total measurement) - Current market value			-		
-	Houses / Apartments, etc. - Location(s) - Survey /door					
n	number(s) Extent (Total neasurement) Current market alue					
O In	thers (such as iterest in property)					

I give herein below the details of my liabilities / over dues to public financial institutions and government dues:-

[Note: Please give separate details for each item)

Sr. No.	Description	Name & address of Bank / Financial institutions(s) /	Amount outstanding as
(a)	(I) Loans from Banks	Department (s)	on
	(ii) Loans from financial institutions	S&I 8,99,600	
	(iii) Government Dues: (a) dues to departments dealing with government accommodation		
	(b) dues to departments dealing with supply of water	T	-
	(c) dues to departments dealing with supply of electricity	-	. —

	(d) dues to departments dealing with telephones (e) dues to departments		
	dealing with government transport (including aircraft and helicopters) (f) Other dues, if any		
b)	(i) Income Tax Including		-
	the assessment year upto which Income Tax Return filed. Give also Permanent. Account Number (PAN)	GPOPK6370N	
	(ii) Wealth Tax [Also indicate the assessment year upto which Wealth Tax return filed.]		
	(iii) Sales Tax [Only in case of proprietary business]	-	
	(iv) Property Tax		

Personal Detail GPF/CPF/PRAN No. 110145365654 Gender (M/F) Date of Birth (DD/MM/YYYY) Class/Group (A/B/C) Cadre VIDHAN SABHA, PATNA (Full Name e.g. B.A.S. Bihar Administrative Service, B.S.S.- Bihar Secretariat Service etc.) Home District JEHANABAD

I hereby declare that the above details are true to the best of my

Signature Dharmandra Kumar Place: PATNA

Date: 10/02/2025

knowledge and belief.

Name of Employee: DITARMENDRA KUMAR Designation: OFFICE ATTANDANT (SWEEPER) Department: BIHAR VIDAN SABHA, PATNA

Dharmendra Kumaz